

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No. 413/2020

Date of Decision: 16.12.2020

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

Proceeding conducted through video conferencing with the consent of both counsels for the parties.

1. Balaji Shivaji Shinde, Age 32 years
S/o Shivaji Shankar Shinde
residing at Post Bitale, Tal Mohal Dist-Solapur, Pin Code 413 214.
2. Mr. Dnyaneshwar Dattu More, Age 38 years
S/o Dattu Limbaji More
residing at Post-Barloni, Tal-Madha Dist-Solapur, Pin Code 413 252.
3. Mr. Haridas Vishnu Imade, Age 31 years
S/o. Vishnu Santhu Imade,
residing at A/p – Save Tal-Sangola, Dist- Solapur, Pin Code 413 317.
4. Mr. Dipak Uddav Bhosale, Age 36 years
S/o Uddav Dadarao Bhosale,
residing at Post. Ida-Pida, Tal-Bhoom,
Dist-Osmanabad, Pin – 413 502.
5. Mr. Laxman Tulshiram Zade, Age 38 years
S/o Tulshiram Jairam Zade,
residing at Dhani Po Nimkheda, Tal-Mouda Dist-Nagpur, Pin – 441 106.
6. Mr. Mahendra Bhaulal Gaygaye, Age 31 years
S/o Bhaulal Pusaram Gaygaye
residing at chichala Po. Nagardhan,
Tal-Ramtek Dist.Nagpur Pin – 441 106.
7. Mr. Gendlal Ramdas Lilhare, Age 34 years
S/o Ramdas Pandu Lilhare,
residing at Sirsoli Po Kanhalgaon,
Tal-Mohadi Dist.-Bhandara, Pin – 441 909.
8. Mr. Anil Pawanlal Biranwar, Age 38 years
S/o Pawanlal Mangru Biranwar,
residing at Mahalgaon Post-Bapera
Nimkheda, Tal-Tumsa Dist-Bhandara, Pin – 441 915.
9. Mr. Laxmansing S. Tukuwale, Age 31 years
S/o Shankar Tukaram Tukuwale,
residing at 237 North Sadar Bazar, Solapur, Pin Code – 413 003.

10. Mr. Kisansing Ramsing Kajakwale, Age 36 years
 S/o Ramsing Kisansing Kajakwale,
 residing at 1E North Sadar Bazar, Lodhi Galli Solapur,
 Pin – 413 003.

-Applicants

(By Advocate Shri Vishal P.Shirke)

VERSUS

1. Union of India, Through the Chairman,
 Railway Board, Rail Bhavan, New Delhi – 110 001.

2. The General Manager, Central Railway,
 Head Quarters Office, CSTM. Mumbai – 400 001.

- Respondents

(By Advocate Ms. Sangeeta Yadav)

ORDER (ORAL)

Per: Dr. Bhagwan Sahai, Member (A)

Present:

Advocate Shri Vishal P.Shirke for the applicants.

Advocate Ms. Sangeeta Yadav for the respondents.

2. Heard both the counsels.
3. The present OA filed by 10 applicants challenges various orders of the respondents which are not identical in their details and reasons mentioned by the respondents rejecting the applicants for appointment.
4. Because of this reason, the applicants' counsel seeks permission to withdraw this OA and to file 3 or 4 fresh OAs based on identical reasons mentioned by the respondents in their replies.
5. Hence this OA is dismissed as withdrawn. The applicants may file properly drafted fresh OAs.

(Ravinder Kaur)
Member (J)

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(Dr. Bhagwan Sahai)
Member (A)